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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 43/2017 in C.P. No. 39/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Umesh Maheshwari & Ors

V/s.

Ghanshyam Foods Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. FOR SURANGE AND CO. (ADV) Advocate Petininey OKture

HARSHAUARDHAN TOPRE (Adv.)

2.

<u>ORDER</u>

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Original Petitioners. None present for Original Respondents.

Proof of service on Respondents for the hearing date 25.04.2017 filed. But thereafter two adjournments none present.

Petitioners are directed to issue notice in IA 43/2017 and CP 39/2017 for hearing before admission informing the date of hearing on Respondents and serve a copy of this order and shall file proof of service.

List the matter on 12.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of September, 2017.